

**Notification under Chartered
Accounts Act**

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : I beg to lay on the Table a copy of Notification No. ICA(7)/160/87 (Hindi and English versions) published in Gazette of India dated the 5th March, 1988 making certain amendments to the Chartered Accountants Regulations, 1964 under section 30B of the Chartered Accountants Act, 1949.

[Placed in Library. See No. LT-6003/88]

12.07 hrs.

ESTIMATES COMMITTEE

[English]

**Statements showing action taken by
Government on recommendations**

SHRI HUSSAIN DALWAI (Ratnagiri) : I beg to lay on the table statements (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of :

- (i) Thirty-eighth Report of the Estimates Committee (Eighth Lok Sabha) regarding action taken by Government on their Thirty-first Report (Eighth Lok Sabha) on the Ministry of Law and Justice (Department of Justice)—Pendency of cases in Supreme Court and High Courts.
- (ii) Forty-ninth Report of the Estimates Committee (Eighth Lok Sabha) regarding action taken by Government on their Thirty-seventh Report (Eighth Lok Sabha) on the Ministry of Finance, Department of Economic Affairs—Revision of form and contents of the Demands for Grants.
- (iii) Fiftieth Report of the Estimates Committee (Eighth Lok Sabha)

regarding action taken by Government on their Thirty-second Report (Eighth Lok Sabha) on the Ministry of Urban Development—Housing for Landless Rural Labour.

12.07½ hrs.

**COMMITTEE ON PUBLIC
UNDERTAKINGS**

[English]

Forty-third Report

SHRI VAKKOM PURUSHOTHAMAN (Alleppey) : I beg to present the Forty-third Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by the Government on the recommendations contained in their Twenty-fifth Report on Eastern Coalfields Limited.

12.08 hrs.

**COMMITTEE ON THE WELFARE
OF SCHEDULED CASTES AND
SCHEDULED TRIBES**

[English]

**Thirty-fourth, Thirty-fifth and
Thirty-sixth Reports**

SHRI RAM RATAN RAM (Hajipur) : I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

- (i) Thirty-fourth Report (Hindi and English versions) of the Committee on Action Taken by Government on the recommendations contained in their Twenty-second Report on the Ministry of Welfare—Working of Integrated Tribal Development Projects in the State of Himachal Pradesh.
- (ii) Thirty-fifth Report (Hindi and English versions) of the Committee on the Ministry of Welfare—Socio-Economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Lakshadweep.